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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 267/9/HDB/2018
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Centenary Polytex Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MANAV GECIL THOMAS	Advocate	manav@tgalaw.in	
		9618574425	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Mahesh Kumar	Advocate	m.komaladev@prathista.com	
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ORDER

Proxy Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present.

Shri T. Mahesh Kumar & Associates filed vakalat for Corporate Debtor.

Proxy Counsel requested time to report settlement.

For reporting settlement / filing withdrawal memo, list the matter on 25.09.2018.


Member (J)

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